

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-504**  
IB-95/PB/2022

**IN THE MATTER OF:**

Korea Trade Insurance Corporation (Ksure)

**....Applicant**

**Vs.**

Indo Alusys Industries Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 30.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Akshay Mehra, Adv.

For the Respondent : Mr. Narendra M Sharma, Ms. Shubhangi Tiwari, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel on behalf of Operational Creditor and Ld. Counsel on behalf of Corporate Debtor are present. It was submitted that the written submissions in terms of order dated 23.02.2024 have been filed by both the sides are available on the e-portal. Order in this matter is **reserved**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**